

**HIGH COURT OF SIKKIM  
GANGTOK**

No.: 01.../HCS/COMP

Date: 01/04/2024..

**CIRCULAR**

The High Court of Sikkim has launched a web-based judgment search portal titled **e-Sikkim Law Reports** on 30.03.2024. It will facilitate search of judgments of High Court of Sikkim using broad as well as specific parameters. The portal can be accessed through link e-Sikkim Law Reports (<https://eservices.hcs.nic.in/eslr/home>) hosted in the website of the High Court or through the domain name [www.eservices.hcs.nic.in/eslr](http://www.eservices.hcs.nic.in/eslr)

By Order,

**Sd/-**

(Benoy Sharma)

**CENTRAL PROJECT COORDINATOR**

**Copy to: 72-89/HCS**

1. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. The Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim,
3. The Deputy Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim.
4. The Advocate General, Government of Sikkim, Gangtok
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. All District & Sessions Judges.
7. The Director, Sikkim Judicial Academy, Gangtok.
8. The Member Secretary, Sikkim State Legal Services Authority, Government of Sikkim, Gangtok.
9. All Chief Judicial Magistrate-cum- Civil Judge.
10. All Civil Judge-cum- Judicial Magistrate.
11. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
12. The President, Sikkim High Court Bar Association, Gangtok.
13. The President, Namchi Bar Association.
14. P.A to Registrar General, High Court of Sikkim.
15. P.A. to the Registrar, High Court of Sikkim.
16. P.A. to the Registrar (Judicial Service), High Court of Sikkim
17. All Readers, High Court of Sikkim.
18. All Section In-charge, High Court of Sikkim.
19. Notice Board.
20. File and
21. Guard file

  
**JOINT REGISTRAR (I.T)**